Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 33/2020	Tata Power Delhi Distribution Ltd. VS Delhi Electricity Regulatory Commission	2447/2019 Dated 31/12/2019	29/01/2020		04/02/2020 Court - 2
2	IA 2276/2019 in DFR No. 2441/2019 (IA 2276/2019 - For condonation of delay in filing the Appeal)	Chattisgarh State Power Distribution Company Limited VS Chhattisgarh State Electricity Regulatory Commission	2441/2019 Dated 24/12/2019	30/01/2020		04/02/2020 Court - 2